

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 08.02.2024

Appeal No. 469 of 2023

HDB Financial Services Ltd. Appellant

Versus

Securities & Exchange Board of India & Anr. ... Respondents

Mr. Deepak Dhane, Advocate i/b Corporate Pleaders for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates i/b. K Ashar & Co. for the Respondent Nos. 1 (SEBI).

Ms. Amrita Agrawal, Advocate with Mr. Chetan Jaiswal, Advocate for the Respondent Nos. 2 (Sanjay Varma).

ORDER :-

1. Adjourned due to non-availability of the bench. List on April 4, 2024.

Ms. Meera Swarup
Technical Member

08.02.2024
PTM